

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: B. Y. AGRO AND INFRA LIMITED Date of Commencement of Liquidation: 26-07-2022; List of Stakeholders as on Date: 03-10-2022; Name of IP: Mr. Jagdish Kumar; Process Number: 1; Last 5 digit of registration number: 11143

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	379381343	1	379381343	0	0	0	Annexure 3
4	Unsecured financial creditors	5	126909933	5	126909933	0	0	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	26	1425460	26	1417460	0	8000	0	Annexure 6
7	Operational creditors (Government Dues)	1	1018457	1	1018457	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	27	107383295	27	91843690	0	15539605	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		60	616118488	60	600570883	0	15547605	0	